# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

#### SINGLE BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.12.2017 AT 10.30 AM

| TRANSFER PETITION NO.            | -  |
|----------------------------------|--|
| COMPANY PETITION/APPLICATION NO. | CA No.280/252/HDB/2017   |
| NAME OF THE COMPANY              | Three Sixty Bisiness Strategic Intelligence<br>Private Limited |
| NAME OF THE PETITIONER(S)        | Three Sixty Bisiness Strategic Intelligence<br>Private Limited |
| NAME OF THE RESPONDENT(S)        | Registrat of Companies Hyerabad                                |
| UNDER SECTION                    | 252  |

## **Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.              | Signature |
|------------------------|-------------|-------------------------------------|-----------|
| Lokest Agorwal         | PCS         | CSLOKESH Agoawolor@gm<br>9700884008 | 21.611    |
|                        |             |                                     |           |

## Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| Sosekutty V.E          | Dy Roc      | 040 298 03287          | Some      |
| R.C. Mishra            | poc         | 4                      | 147       |

Heard Mr.Lokesh Agarwal, learned PCS for the Applicant and Mr.R.C.Mishra, Registrar of Companies along with Mr.Josekutty V.E., Dy.ROC.

Registrar of Companies is directed to file his report within two weeks. Post the case on 19.01.2018.

Member (Judicial)